

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 41 OF 2018 &
IA NOS. 326 & 554 OF 2018**

Dated : 29th November, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of :

**M/s Hinduja National Power Corporation Limited ...Appellant(s)
Vs.
Andhra Pradesh Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Abhishek Sharma
Ms. Nandita Bajpai
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. K.V. Mohan
Mr. K.V. Balakrishnan
Mr. R.K.Sharma for R-1

ORDER

List the matter on **04.12.2018**.

**(Ravindra Kumar Verma)
Technical Member**

Ts/kt

**(Justice Manjula Chellur)
Chairperson**